IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

16. **C.P. (IB)/384(MB)2021**

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.01.2023**

NAME OF THE PARTIES: Devadattam Multitrade Private Limited
Vs.
Shree Ramchandran Compex Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

The Court is convened through Video Conference.

1. Mr. Manoj Mishra, Ld. Counsel for the Operational Creditor present. Mr. Onkar Thakur i/b Mr. Aniket Sharma, Ld. Counsel for the Corporate Debtor present.

2. List this matter for hearing on **14.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

17.01.2023 / *Bmb*